

**TABLE 94: STATE-WISE RIDF SANCTION AND DISBURSEMENTS
(As on 31 March 2022)**

(₹ Crore)

State/Union Territory	Tranche I			Tranche II		
	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche
Andhra Pradesh	69	227.09	215.13	410	337.22	307.71
Arunachal Pradesh	-	-	0	-	-	0
Assam	-	-	0	44	63.29	61.44
Bihar	781	22.17	12.63	-	-	0
Chattisgarh	40	82.22	77.91	6	9.8	5.64
Goa	1	6.85	6.85	-	-	0
Gujarat	44	151.08	145.47	308	127	114.34
Haryana	3	26.7	19.32	5	63.91	62.14
Himachal Pradesh	77	14.23	14.23	66	52.96	52.83
Jammu & Kashmir	11	6.15	6.04	-	-	0
Jharkhand	-	-	0	-	-	0
Karnataka	87	175.67	158.79	247	195.21	180.08
Kerala	102	95.94	86.26	178	86.91	73.14
Madhya Pradesh	119	158.66	137.12	63	240.5	233.03
Maharashtra	105	186.81	169.87	108	231.65	204.47
Manipur	66	1.75	0.96	-	-	0
Meghalaya	19	3.39	3.39	-	-	0
Mizoram	21	2.38	2.37	-	-	0
Nagaland	18	1.38	1.38	-	-	0
Odisha	2506	169.5	162.05	45	151.13	141.03
Puducherry	-	-	0	-	-	0
Punjab	5	60.5	60.5	5	62.5	62.05
Rajasthan	38	123.51	116.86	248	151.5	129.23
Sikkim	-	-	0	-	-	0
Tamilnadu	-	-	0	1541	245.8	218.86
Telangana	-	-	-	-	-	-
Tripura	-	-	0	-	-	0
Uttar Pradesh	34	295.72	281.89	1472	460.87	407.12
Uttarakhand	-	-	0	-	-	0
West Bengal	22	94.51	81.84	3447	155.83	144.82
Total	4168	1906.21	1760.86	8193	2636.08	2397.93
Bharat Nirmaan	-	-	-	-	-	-
Total	4168	1906.21	1760.86	8193	2636.08	2397.93

TABLE 94: STATE-WISE RIDF SANCTION AND DISBURSEMENTS (Contd.)
(As on 31 March 2022)

(₹ Crore)

State/Union Territory	Tranche III			Tranche IV		
	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche
Andhra Pradesh	300	281.52	251.61	379	286.81	272.78
Arunachal Pradesh	-	-	0	-	-	0
Assam	11	16.07	15.75	39	64.72	51.6
Bihar	384	57.96	26.93	-	-	0
Chattisgarh	65	57.07	57.99	60	68.6	65.39
Goa	-	-	0	22	8.93	8.7
Gujarat	1226	153.74	134.86	127	114.92	91.08
Haryana	45	67.33	62.42	37	53.46	43.23
Himachal Pradesh	28	51.11	49.43	66	87.81	78.92
Jammu & Kashmir	164	35.95	24.37	88	107.47	103.43
Jharkhand	40	4.35	2.48	3	118.5	81.72
Karnataka	486	171.29	161.75	511	172.35	167.37
Kerala	297	89.3	73.87	160	64.01	56.72
Madhya Pradesh	215	223.34	204.06	164	173.36	152.57
Maharashtra	722	254.3	245.96	912	301.98	280.3
Manipur	-	-	0	-	-	0
Meghalaya	19	7.06	7.06	16	9.33	9.26
Mizoram	-	-	0	-	-	0
Nagaland	-	-	0	-	-	0
Odisha	52	198.85	172.04	39	149.11	117.16
Puducherry	-	-	0	-	-	0
Punjab	51	88.86	84.77	148	96	74.76
Rajasthan	258	158.48	139.98	33	64.01	48.86
Sikkim	-	-	0	112	21.28	20.63
Tamilnadu	560	209.4	185.55	470	178.68	143.03
Telangana	-	-	-	-	-	-
Tripura	-	-	0	24	21.7	21.27
Uttar Pradesh	9183	414.48	389.15	2488	474.97	388.67
Uttarakhand	96	21.69	2.43	168	50.8	6.47
West Bengal	143	170.54	161.06	105	213.75	193.46
Total	14345	2732.69	2453.52	6171	2902.55	2477.38
Bharat Nirmaan	-	-	-	-	-	-
Total	14345	2732.69	2453.52	6171	2902.55	2477.38

TABLE 94: STATE-WISE RIDF SANCTION AND DISBURSEMENTS (Contd.)
(As on 31 March 2022)

(₹ Crore)

State/Union Territory	Tranche V			Tranche VI		
	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche
Andhra Pradesh	1169	379.21	358.5	2083	559.44	511.48
Arunachal Pradesh	7	25.1	22.94	13	102.56	92.35
Assam	44	185.77	117.49	7	49.56	44.61
Bihar	-	-	0	-	-	0
Chattisgarh	37	34.1	32.32	35	50.96	43.04
Goa	-	-	0	60	19.09	8.97
Gujarat	4290	222.03	179.28	12586	505.79	462.1
Haryana	89	90.09	80.43	68	65.35	61.31
Himachal Pradesh	680	110.35	108.31	1049	127.21	127.86
Jammu & Kashmir	132	110.88	109.42	176	161.52	154.5
Jharkhand	32	91.42	81.73	-	-	0
Karnataka	366	173.19	164.57	578	291.75	274.87
Kerala	234	126.77	117.22	252	175.12	159.03
Madhya Pradesh	116	228.86	212.76	125	320.8	266.88
Maharashtra	1549	350.28	332.08	1159	439.17	409.77
Manipur	-	-	0	157	8.33	7.9
Meghalaya	60	30.89	30.89	52	30.49	28.71
Mizoram	36	54.18	54.18	70	3.76	3.76
Nagaland	52	15.88	14.4	68	56.26	48.11
Odisha	74	128.12	99.93	16119	104.18	86.26
Puducherry	-	-	0	-	-	0
Punjab	104	102.79	91.28	177	229.37	199.53
Rajasthan	319	131.82	119.91	5640	253.74	245.07
Sikkim	27	8.72	8.72	5	4.55	4.54
Tamilnadu	609	245.86	215.52	708	253.04	228.74
Telangana	-	-	-	-	-	-
Tripura	86	43.94	21.74	9	35.4	28.07
Uttar Pradesh	1015	317.11	300.36	1601	233.22	217.6
Uttarakhand	21	4.88	0	-	-	0
West Bengal	958	222.29	181	371	407.85	355.58
Total	12106	3434.53	3054.98	43168	4488.51	4070.64
Bharat Nirmaan	-	-	-	-	-	-
Total	12106	3434.53	3054.98	43168	4488.51	4070.64

TABLE 94: STATE-WISE RIDF SANCTION AND DISBURSEMENTS (Contd.)
(As on 31 March 2022)

(₹ Crore)

State/Union Territory	Tranche VII			Tranche VIII		
	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche
Andhra Pradesh	2666	609.04	558.11	2178	903.74	752.13
Arunachal Pradesh	5	69.41	68.79	-	-	0
Assam	-	-	0	36	76.23	61.55
Bihar	143	58.19	37.69	3662	198.69	160.81
Chattisgarh	87	84.59	69.65	218	282.38	242.2
Goa	69	15.8	9.91	2	16.1	10.29
Gujarat	2793	40.9	22.24	8	283.82	283.82
Haryana	222	149.93	139.85	185	267.18	239.1
Himachal Pradesh	327	168.25	174.61	237	169.28	154.2
Jammu & Kashmir	2039	216.8	207.01	131	175.63	157.74
Jharkhand	-	-	0	-	-	0
Karnataka	5839	234.55	211.97	676	220.2	202.23
Kerala	296	191.75	158.6	230	193.63	167.63
Madhya Pradesh	101	311.05	252.51	131	540.14	493.97
Maharashtra	1272	529.73	439.29	963	443.09	396.1
Manipur	-	-	0	-	-	0
Meghalaya	28	18.31	16.89	20	16.49	15.03
Mizoram	9	7.33	7.33	7	2	2
Nagaland	1	0.95	0.95	15	6.68	6.68
Odisha	141	148.87	137.19	395	246.83	210.74
Puducherry	-	-	0	-	-	0
Punjab	577	231.53	206.07	521	206.33	197.87
Rajasthan	1618	374.67	347.47	2230	346.75	281.4
Sikkim	45	5.48	5.16	171	4.89	4.89
Tamilnadu	767	353.11	327.46	975	387.96	358.27
Telangana	-	-	-	-	-	-
Tripura	-	-	0	53	50.14	41.08
Uttar Pradesh	1623	297.61	269.05	607	322.71	311.23
Uttarakhand	-	-	16.19	161	70.43	65.35
West Bengal	3930	464.47	368.82	7075	518.88	332.17
Total	24598	4582.32	4052.81	20887	5950.20	5148.48
Bharat Nirmaan	-	-	-	-	-	-
Total	24598	4582.32	4052.81	20887	5950.20	5148.48

TABLE 94: STATE-WISE RIDF SANCTION AND DISBURSEMENTS (Contd.)
(As on 31 March 2022)

(₹ Crore)

State/Union Territory	Tranche IX			Tranche X		
	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche
Andhra Pradesh	1254	855.77	650.92	1614	1533.24	1229.49
Arunachal Pradesh	3	15.11	11.83	10	26.01	23.53
Assam	118	189.74	140.59	23	13.77	13.43
Bihar	31	97.25	61.65	23	74.5	51.78
Chattisgarh	1555	432.88	351.38	35	52.69	38.56
Goa	-	-	0	-	-	0
Gujarat	11904	899.2	899.15	25	1311.68	1275.39
Haryana	121	152.77	124.95	435	165.51	153.14
Himachal Pradesh	182	141.71	111.59	146	91.64	78.82
Jammu & Kashmir	155	153.81	147.11	12	49.36	47.07
Jharkhand	1	49.13	39	139	174.19	113.35
Karnataka	901	289.72	260.85	2221	406.73	372.19
Kerala	114	89.95	74.37	171	219.46	178.19
Madhya Pradesh	130	274.66	218.5	333	530.77	461.11
Maharashtra	269	67.02	54.91	339	84.04	75.1
Manipur	-	-	0	1	0.53	0.28
Meghalaya	17	15.52	13.71	-	-	0
Mizoram	2	13.5	13.51	16	6.9	6.9
Nagaland	121	16.94	16.93	62	28.65	28.41
Odisha	364	185.12	155.88	440	376.33	284.98
Puducherry	-	-	0	-	-	0
Punjab	716	287.2	254.17	287	310.64	286.19
Rajasthan	3	140.27	124.88	2298	312.89	240.82
Sikkim	18	3.3	3.3	133	7.98	7.97
Tamilnadu	1279	547.72	494.4	4437	657.72	563.21
Telangana	-	-	-	-	-	-
Tripura	1	3.17	3.17	-	-	0
Uttar Pradesh	45	217.85	212.06	2600	481.3	444.39
Uttarakhand	126	292.41	289.1	257	308.45	291.48
West Bengal	114	206.54	188.59	425	425.53	302.92
Total	19544	5638.26	4916.5	16482	7650.51	6568.7
Bharat Nirmaan	-	-	-	-	-	-
Total	19544	5638.26	4916.5	16482	7650.51	6568.7

TABLE 94: STATE-WISE RIDF SANCTION AND DISBURSEMENTS (Contd.)
(As on 31 March 2022)

(₹ Crore)

State/Union Territory	Tranche XI			Tranche XII		
	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche
Andhra Pradesh	2531	1267.12	1136.99	2081	743.52	643.65
Arunachal Pradesh	7	148.77	138.71	15	141.77	132.38
Assam	256	402.42	378.93	150	282.73	222.99
Bihar	4145	459.41	418.26	166	308.45	231.01
Chattisgarh	28	108.14	98.13	19	48.22	46.36
Goa	-	-	0	-	-	0
Gujarat	423	891.23	876.1	243	815.93	783.13
Haryana	53	177.53	163.53	222	249.2	246.19
Himachal Pradesh	266	224.67	210.46	646	272.45	259.05
Jammu & Kashmir	91	79.56	79.56	253	452.88	439.05
Jharkhand	1253	107.44	88.93	398	331.02	240.88
Karnataka	1750	449.45	413.5	3069	483.11	450.68
Kerala	342	205.09	151.11	163	260.51	217.93
Madhya Pradesh	655	388.7	373.47	83	728.73	701.54
Maharashtra	1	100.81	33.94	1180	501.71	464.07
Manipur	2452	27.58	0	1	15.74	15.74
Meghalaya	35	32.03	29.62	25	23.7	25.2
Mizoram	12	19.41	19.33	9	8.19	8.19
Nagaland	10	34.47	34.28	102	24.6	21.05
Odisha	7059	396.97	320.92	16635	499.81	465.24
Puducherry	-	-	0	-	-	0
Punjab	645	280.32	269.46	388	551.83	494.4
Rajasthan	3222	592.33	488.66	2583	741.9	646.1
Sikkim	70	6.34	6.32	62	16.21	16.21
Tamilnadu	1840	558.53	509.53	2664	778.57	739.43
Telangana	-	-	-	-	-	-
Tripura	-	-	0	304	161.3	141.11
Uttar Pradesh	953	788.09	714.33	6710	1031.85	954.94
Uttarakhand	128	56.86	56.52	50	32.48	31.76
West Bengal	1443	459.21	363.82	3315	513.35	383.37
Total	29670	8262.48	7374.41	41536	10019.76	9021.65
Bharat Nirmaan	-	-	-	-	4000	4000
Total	29670	8262.48	7374.41	41536	14019.76	13021.65

TABLE 94: STATE-WISE RIDF SANCTION AND DISBURSEMENTS (Contd.)
(As on 31 March 2022)

(₹ Crore)

State/Union Territory	Tranche XIII			Tranche XIV		
	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche
Andhra Pradesh	3461	1265.86	1046.42	3355	1333.42	1074.57
Arunachal Pradesh	2	29.21	24.85	15	123.69	100.25
Assam	84	88.49	69.71	112	113.23	97.63
Bihar	1677	569.07	512.45	76	752.24	732.63
Chattisgarh	6	68.99	67.58	13	71.88	67.56
Goa	3	27.27	21.04	1	85.5	85.5
Gujarat	789	649.02	625.45	4027	1084.92	962.28
Haryana	56	220.2	193.41	63	249.66	204.08
Himachal Pradesh	365	298.21	234.32	1781	405.85	364.55
Jammu & Kashmir	362	554.76	538.83	192	325.81	317.41
Jharkhand	2885	406.86	336.92	348	630.76	565.34
Karnataka	5273	957.78	858.94	2580	674.02	591.54
Kerala	398	298.02	276.41	95	500.71	481.21
Madhya Pradesh	163	1261.22	1243.39	2	974.92	665.71
Maharashtra	8669	1043.15	973.99	824	1110.4	1012.8
Manipur	-	-	0	-	-	0
Meghalaya	116	56.85	53.66	79	66.15	64.01
Mizoram	23	22.33	22.33	3	1.07	1.06
Nagaland	11	14.57	14.57	16	126.75	53.01
Odisha	2037	508.97	453.6	29271	849.26	753.65
Puducherry	-	-	0	25	54.58	51.94
Punjab	455	366.43	304.83	978	582.55	454.47
Rajasthan	2404	777.94	644.58	957	1099.71	992.5
Sikkim	117	42.16	41.69	293	98.99	94.99
Tamilnadu	2906	956.82	887.82	2972	905.43	808.42
Telangana	-	-	0	-	-	0
Tripura	84	153.69	136.24	176	305.03	285.77
Uttar Pradesh	775	1090.74	1040.32	12467	921.71	870.53
Uttarakhand	136	144.62	142.08	670	299.86	278.05
West Bengal	3437	664.56	488.24	23896	820.11	691.18
Total	36694	12537.79	11253.67	85287	14568.21	12722.64
Bharat Nirmaan	-	4000	4000	-	4000	4000
Total	36694	16537.79	15253.67	85287	18568.21	16722.64

TABLE 94: STATE-WISE RIDF SANCTION AND DISBURSEMENTS (Contd.)
(As on 31 March 2022)

(₹ Crore)

State/Union Territory	Tranche XV			Tranche XVI		
	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche
Andhra Pradesh	394	1184.95	901.69	2100	1236.90	1055.87
Arunachal Pradesh	10	56.21	55.04	-	-	0
Assam	178	300.18	281.91	257	283.73	273.65
Bihar	78	673.93	637.48	64	1089.87	875.29
Chattisgarh	11	102.26	89.39	12	128.84	90.25
Goa	40	148.59	144.8	1	57	57
Gujarat	4362	971.53	789.04	9837	1163.2	983.52
Haryana	479	481.69	392.24	1487	472.33	409.96
Himachal Pradesh	216	382.71	394.77	392	398.01	349.83
Jammu & Kashmir	328	627.68	608.88	357	898.02	875.88
Jharkhand	286	566.75	536.99	331	623.09	538.52
Karnataka	1990	653.61	572.58	2492	860.98	721.08
Kerala	339	380.42	319.14	407	552.02	436.86
Madhya Pradesh	198	1175.79	677.87	485	1169.8	1089.41
Maharashtra	5934	912.71	797.72	660	1123.38	869.14
Manipur	105	3.78	3.78	153	271.65	147.66
Meghalaya	80	135.11	134.61	113	142.96	141.05
Mizoram	21	74.73	74.71	23	145.79	112.36
Nagaland	308	187.09	174.39	37	78.56	61.04
Odisha	12698	759.58	653.04	1284	898.26	754.06
Puducherry	61	78.75	63.91	86	105.74	87.57
Punjab	1807	552.65	500.9	3574	602.02	476.54
Rajasthan	1618	981.36	825.21	2670	1300.23	1168.05
Sikkim	84	173.28	166.5	75	71.95	56.75
Tamilnadu	1757	850.08	787.16	983	1033.1	964.01
Telangana	-	-	0	-	-	0
Tripura	32	142.48	96.38	18	86.15	71.05
Uttar Pradesh	382	1340.03	1229.58	9372	1557.25	1452.21
Uttarakhand	432	446.17	421.6	750	740.86	611.91
West Bengal	3526	925.04	687.4	3686	1164.1	894.41
Total	37754	15269.14	13018.71	41706	18255.79	15624.93
Bharat Nirmaan	-	6500	6500	-	-	-
Total	37754	21769.14	19518.71	41706	18255.79	15624.93

TABLE 94: STATE-WISE RIDF SANCTION AND DISBURSEMENTS (Contd.)
(As on 31 March 2022)

(₹ Crore)

State/Union Territory	Tranche XVII			Tranche XVIII		
	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche
Andhra Pradesh	351	1352.71	1093.55	959	1054.96	929.07
Arunachal Pradesh	4	22.10	21.10	0	0.00	0.00
Assam	115	182.10	162.96	1472	260.96	242.70
Bihar	275	1034.09	817.31	678	1490.16	1349.72
Chattisgarh	87	291.03	219.26	1970	982.79	744.24
Goa	1	64.12	64.12	7	195.00	189.92
Gujarat	104	1639.66	1590.26	3806	1464.20	1409.47
Haryana	222	478.57	390.95	38	353.98	311.36
Himachal Pradesh	223	422.17	361.83	1159	421.87	391.06
Jammu & Kashmir	147	156.50	138.74	95	275.96	236.33
Jharkhand	426	801.22	662.77	133	447.57	415.07
Karnataka	1843	737.68	689.66	1030	619.46	548.09
Kerala	550	1063.18	860.96	187	717.17	654.21
Madhya Pradesh	139	1509.11	1323.60	565	1671.65	1303.59
Maharashtra	3658	1679.43	1076.65	827	559.70	504.99
Manipur	0	0.00	0.00	0	0.00	0.00
Meghalaya	2	12.77	3.83	8	6.82	5.64
Mizoram	17	25.77	25.43	0	0.00	0.00
Nagaland	4	3.04	3.04	0	0.00	0.00
Odisha	897	1287.89	1132.36	25826	1416.66	1364.15
Puducherry	78	141.41	106.12	0	0.00	0.00
Punjab	1125	642.09	322.88	196	621.34	391.34
Rajasthan	3629	1809.47	1730.87	2382	2111.33	1956.45
Sikkim	0	0.00	0.00	0	0.00	0.00
Tamilnadu	2057	1598.48	1387.72	3058	1445.11	1396.27
Telangana	0	0.00	0.00	0	0.00	0.00
Tripura	20	67.15	61.25	99	99.33	70.59
Uttar Pradesh	1125	1625.19	1584.20	941	2140.07	2038.22
Uttarakhand	406	481.47	416.89	124	367.16	271.69
West Bengal	262	1060.46	786.91	390	1397.28	1272.57
Total	17767	20188.86	17035.2351	45950	20120.53	17996.74
Bharat Nirmaan	-	-	-	-	-	-
Total	17767	20188.86	17035.2351	45950	20120.53	17996.74

TABLE 94: STATE-WISE RIDF SANCTION AND DISBURSEMENTS (Contd.)
(As on 31 March 2022)

(₹ Crore)

State/Union Territory	Tranche XIX			Tranche XX		
	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche
Andhra Pradesh	2267	1449.54	1193.56	331	1297.03	1234.53
Arunachal Pradesh	24	217.38	209.52	8	70.37	70.03
Assam	199	481.33	427.13	566	626.32	579.76
Bihar	442	1764.27	1520.28	102	1085.2	1027.99
Chattisgarh	3517	1002.55	849.97	1044	1135.95	1019.46
Goa	15	154.98	146.80	11	309.43	214.92
Gujarat	3	1800	1630.79	6	2571.62	1765.18
Haryana	78	465.68	361.64	108	605.66	452.60
Himachal Pradesh	142	496.09	437.56	161	707.6	647.70
Jammu & Kashmir	12	40.26	36.37	115	307.91	305.75
Jharkhand	269	1292.37	1196.80	364	1161.85	1026.88
Karnataka	1521	903.62	823.28	1924	1302.19	1088.38
Kerala	915	929.94	798.27	503	1200.59	882.79
Madhya Pradesh	198	2025.46	1908.41	101	1867.19	1590.45
Maharashtra	644	648.56	463.95	790	1321.63	1067.08
Manipur	-	-	0.00	-	-	0.00
Meghalaya	-	-	0.00	54	92.97	91.70
Mizoram	14	118.57	53.49	7	29.21	29.12
Nagaland	121	40	31.00	11	6.16	6.16
Odisha	8279	1054.78	955.82	11046	2651.8	2453.07
Puducherry	1	40.35	8.06	30	59.07	51.39
Punjab	1126	638.48	510.66	8303	680.91	499.57
Rajasthan	5173	1776.85	1587.23	1465	2191.81	1960.87
Sikkim	-	-	0.00	19	63.34	61.51
Tamilnadu	2752	1441.36	1433.61	1951	1651.4	1625.64
Telangana	-	-	23.50	2149	959.24	748.36
Tripura	63	113.93	96.59	542	174.43	138.22
Uttar Pradesh	128	1788.99	1742.61	870	1630.25	1421.00
Uttarakhand	236	534.77	527.98	267	1194.4	1098.91
West Bengal	502	1186.78	1024.66	427	1434.74	1194.69
Total	28641	22406.89	19999.54	33275	28390.27	24353.70
Bharat Nirmaan	-	-	-	-	-	-
Total	28641	22406.89	19999.54	33275	28390.27	24353.70

TABLE 94: STATE-WISE RIDF SANCTION AND DISBURSEMENTS (Contd.)
(As on 31 March 2022)

(₹ Crore)

State/Union Territory	Tranche XXI			Tranche XXII		
	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche
Andhra Pradesh	384	924.61	799.93	333	1054.28	942.81
Arunachal Pradesh	19	159.77	157.57	21	255.47	228.06
Assam	395	602.94	573.50	166	858.82	809.01
Bihar	217	2024.86	1601.66	265	1836.32	1604.78
Chattisgarh	752	817.38	621.56	797	841.89	673.70
Goa	5	306.63	291.83	-	0	0.00
Gujarat	5	2903.14	2839.16	4	2274.4	2099.82
Haryana	580	504.22	393.06	75	500.83	433.95
Himachal Pradesh	170	644.93	550.55	125	545.55	452.19
Jammu & Kashmir	137	353.98	339.15	166	440.76	416.34
Jharkhand	467	1279.94	1033.73	762	1452.92	1326.94
Karnataka	977	995.58	908.34	1507	908.1	807.33
Kerala	252	709.76	520.37	213	673.99	491.67
Madhya Pradesh	88	1852.49	1700.63	27	1855.1	1196.16
Maharashtra	777	869.29	790.76	171	999.99	872.10
Manipur	68	161.84	161.83	2	41.72	41.71
Meghalaya	1	115	114.99	45	99.11	86.91
Mizoram	25	125.85	123.05	224	153.11	140.66
Nagaland	21	3.6	3.58	68	47.63	44.51
Odisha	1498	2999.67	2896.46	6088	2515.33	2283.74
Puducherry	16	55.48	51.27	8	52.77	33.46
Punjab	635	483.98	438.06	675	443.36	349.15
Rajasthan	1047	1870.95	1510.73	1958	1913.33	1592.86
Sikkim	-	0	0.00	3	23.64	19.57
Tamilnadu	1379	1944.17	1933.73	1314	1923.27	1857.40
Telangana	1945	913.72	691.28	64	962.72	870.82
Tripura	545	342.12	310.77	139	270.91	226.14
Uttar Pradesh	188	2211.82	1766.01	336	1797.4	1699.59
Uttarakhand	354	1098.45	991.77	281	914.8	822.67
West Bengal	376	1532.13	1295.40	1293	1322.82	998.11
Total	13323	28808.30	25410.74	17130	26980.34	23422.15
Bharat Nirmaan	-	-	-	-	-	-
Total	13323	28808.30	25410.74	17130	26980.34	23422.15

TABLE 94: STATE-WISE RIDF SANCTION AND DISBURSEMENTS (Contd.)
(As on 31 March 2022)

(₹ Crore)

State/Union Territory	Tranche XXIII			Tranche XXIV		
	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche
Andhra Pradesh	730	1103.92	854.51	1650	1309.62	928.68
Arunachal Pradesh	27	336.2	215.28	43	341.97	223.01
Assam	239	809.53	771.2	329	1397.73	1263.17
Bihar	222	1604.25	1288.48	513	1631.64	1125.03
Chattisgarh	674	1097.5	818.88	291	1144.28	887.65
Goa	3	180.83	129.18	1	156.48	60.44
Gujarat	5	2242.14	2228.93	3	2423.59	2341.74
Haryana	262	809.46	630.57	1405	1299.29	970.36
Himachal Pradesh	181	510.6	418.71	204	544.21	438.96
Jammu & Kashmir	173	409.19	342.42	179	453.45	364.33
Jharkhand	302	1638.38	1503.4	81	1509.49	1286.62
Karnataka	947	876.65	778.44	989	806.39	651.77
Kerala	54	507.08	324.74	123	726.56	475.55
Madhya Pradesh	18	2019.46	1675.3	30	2236.87	1675.43
Maharashtra	270	993.34	665.77	325	2202.62	1759.25
Manipur	18	100.29	100.28	-	0	0.00
Meghalaya	46	130.07	115.94	91	210.97	182.89
Mizoram	27	245.43	203.9	106	165.48	123.89
Nagaland	2	6.97	5.31	966	17.86	17.55
Odisha	18188	2311.43	2210.37	12010	2474.27	1924.56
Puducherry	5	60.1	9.95	3	18.04	2.69
Punjab	376	444.82	312.08	86	473.71	373.63
Rajasthan	2463	1829.49	1406.97	3125	1713.71	1444.17
Sikkim	7	57.82	54.49	63	36.73	36.73
Tamilnadu	1478	1825.84	1751.58	1184	2185.21	2005.03
Telangana	92	1006.29	952.74	123	1325.03	1035.02
Tripura	123	264.26	179.68	219	152.22	145.52
Uttar Pradesh	407	1706.66	1414.14	1908	1609.65	1482.39
Uttarakhand	226	796.5996	682.14	402	670.96	568.10
West Bengal	345	1231.27	964.77	291	1267.35	957.86
Total	27910	27155.87	23010.15	26743	30505.37	24751.99
Bharat Nirmaan	-	-	-	-	-	-
Total	27910	27155.87	23010.15	26743	30505.37	24751.99

TABLE 94: STATE-WISE RIDF SANCTION AND DISBURSEMENTS (Contd.)
(As on 31 March 2022)

(₹ Crore)

State/Union Territory	Tranche XXV			Tranche XXVI		
	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche
Andhra Pradesh	870	1199.17	948.48	14297	1793.60	1134.87
Arunachal Pradesh	22	304.72	126.28	21	347.75	139.45
Assam	488	1009.86	761.49	534	1149.09	782.07
Bihar	1006	1643.1	1145.32	939	2399.53	1874.84
Chattisgarh	872	1038.81	827.09	762	1432.38	866.99
Goa	2	88.57	81.34	8	344.30	197.96
Gujarat	4358	2678.6	1968.92	23	2989.77	1855.55
Haryana	55	1295.21	679.97	389	1129.60	732.49
Himachal Pradesh	441	752.47	499.87	251	844.22	353.02
Jammu & Kashmir	139	462.63	170.27	170	786.95	191.99
Jharkhand	220	1868.47	1305.99	183	2026.08	1384.72
Karnataka	4409	836.69	685.85	172	1076.31	510.03
Kerala	91	549.84	240.88	94	534.74	137.96
Madhya Pradesh	135	2464.5	1947.38	11	2758.50	1830.09
Maharashtra	315	2083.01	1198.82	443	1309.35	549.32
Manipur	1	69.38	35.81	572	139.29	59.69
Meghalaya	147	204.75	121.72	98	209.55	81.03
Mizoram	125	94.27	60.96	121	266.35	20.18
Nagaland	66	21.19	19.45	66	27.53	9.80
Odisha	1938	2573.86	2075.07	2611	3234.25	2040.27
Puducherry	-	0	0.00	12	55.36	20.90
Punjab	223	594.43	499.90	176	563.66	315.89
Rajasthan	1695	1556.32	1273.64	1271	1702.20	1214.63
Sikkim	1	34.61	34.61	16	51.06	16.24
Tamilnadu	1183	2243.4	1701.94	3301	2412.64	1362.51
Telangana	136	1049.53	572.69	283	1142.55	726.70
Tripura	98	221.92	173.47	3175	304.46	160.67
Uttar Pradesh	465	1602.12	1243.52	351	1709.27	775.46
Uttarakhand	217	561.34	425.02	194	429.81	277.57
West Bengal	3724	1233.87	918.73	2284	1659.62	820.79
Total	23442	30336.64	21744.5	32828	34829.78	20443.71
Bharat Nirmaan	-	-	-	-	-	-
Total	23442	30336.64	21744.5	32828	34829.78	20443.71

TABLE 94: STATE-WISE RIDF SANCTION AND DISBURSEMENTS (Concl.)
(As on 31 March 2022)

(₹ Crore)

State/Union Territory	Tranche XXVII		
	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche
Andhra Pradesh	679	2765.89	809.34
Arunachal Pradesh	65	453.84	117.71
Assam	700	2100.48	508.52
Bihar	360	3130.13	1597.13
Chattisgarh	2300	1641.32	693.69
Goa	7	505.51	226.86
Gujarat	30	3245.50	1176.35
Haryana	279	1886.76	763.15
Himachal Pradesh	208	1134.33	312.12
Jammu & Kashmir	421	1542.07	452.94
Jharkhand	63	2305.25	632.22
Karnataka	106	2084.21	604.07
Kerala	96	662.88	110.64
Madhya Pradesh	4	3035.80	1166.07
Maharashtra	392	1513.30	457.54
Manipur	607	202.75	54.48
Meghalaya	186	250.16	74.11
Mizoram	306	310.94	0.00
Nagaland	32	5.55	2.98
Odisha	5390	4013.40	1440.06
Puducherry	1	19.20	0.00
Punjab	338	823.06	238.06
Rajasthan	2286	2759.64	1087.44
Sikkim	13	145.00	36.43
Tamilnadu	1939	3110.99	710.02
Telangana	254	1513.19	469.81
Tripura	15511	410.39	160.30
Uttar Pradesh	965	1915.12	226.54
Uttarakhand	304	531.59	205.53
West Bengal	2751	2054.45	410.30
Total	36593	46072.70	14744.41
Bharat Nirmaan	-	-	-
Total	36593	46072.70	14744.41

-: Not Available.

Notes: 1. Cumulative sanctions and disbursements for Telangana pertains from Tranche XX onwards, data till Tranche XIX is combined with Andhra Pradesh.

2. Tranche I to XX are closed, further disbursements may happen in ongoing Tranches (Tranche XXI to XXVII).

Source: National Bank for Agriculture and Rural Development (NABARD).